

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4915  
ANSWERED ON:09.12.2010  
AMENDMENT IN CONSTITUTION  
Mani Shri Jose K.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to amend the Constitution of India providing reservations for economically weaker sections irrespective of caste for educational purpose and Government jobs;
- (b) if so, the details thereof; and
- (c) the time by which the proposed amendment is likely to be brought?

**Answer**

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (c): The information is being collected and will be laid on the Table of the House.